



MOST IMMEDIATE

OFFICE OF THE DISTRICT & SESSIONS JUDGE CUM SPECIAL JUDGE (PC ACT) (CBI)
ROUSE AVENUE COURT COMPLEX, NEW DELHI

No.Misc.Attch.Trig./RACCGaz./2024/ 6636-6638-D Dated, Delhi the 03/7/24

To

1. Sh. Arun Bhardwaj, Special Judge(PC Act)(CBI)(Coal Block Cases)-1
2. Sh. Sanjeev Aggarwal, Spl. Judge (PC Act)(CBI)-10, RACC, New Delhi.
3. Ms. Kaveri Baweja, Spl. Judge (PC Act)(CBI)-09, RACC, New Delhi.

Sub:- Attachment of DANICS Probationers (59th Batch) from 05.08.2024 to 09.08.2024.

Sir,

Please find enclosed herewith the Training Schedule of 3 DANICS Probationer Trainees (Annexure -A) with the request to **provide training to the Probationers on 08.08.2024** as per details given in enclosed letter dated 10.06.2024 of the Assistant Director (Trg.III)/Course Coordinator, Directorate of Training (Union Territories Civil Services), Govt. of NCT of Delhi.

In case any of the above mentioned Judicial Officers are on leave/transferred, the Link Judge/Successor Judge shall provide training to probationers on 08.08.2024 as per details given therein.

It is also informed that Sh. Mohit, Care-Taker, Rouse Avenue Court Complex, New Delhi (Mobile No. 9728856123) will be the Nodal Officer for the visit of 3 DANICS Probationers.

Chandna

(Anju Bajaj Chandna)
Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

No.Misc.Attch.Trig./RACC/Gaz./2024/ 6639-6649-D Dated, Delhi the 03/7/24

Copy forwarded along with enclosures for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQs), Tis Hazari Courts, Delhi.
3. The Principal Secretary, GNCTD, Department of Law, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretariat, I.P. Estate, New Delhi-110002 i.r.t letter No.F.11(49)/Admn/ LJ&LA/12/4431-4436 dated 21.06.2024.
4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Nagar, Behind Karkardooma Courts, Delhi-110032.
5. The 3 DANICS Probationers through the Pr.Secretary(LJ & LA), Govt.of NCT of Delhi.
6. The Drawing and Disbursing Officer, Central District, Tis Hazari Courts, Delhi.
7. The Care Taker, Care Taking Branch, RACC, New Delhi for making necessary arrangements.
8. PS to the undersigned.
9. The Website Committee, Tis Hazari Court, Delhi.

Chandna

Principal District & Sessions Judge
-cum-Spl. Judge (PC Act)(CBI)
Rouse Avenue Court Complex,
New Delhi.

ANNEXURE- "A"

08.08.2024 (Thursday) REPORTING TO NODAL OFFICER AT 10.00 A.M. IN WAITING ROOM, GROUND FLOOR, ROUSE AVENUE COURT COMPLEX, NEW DELHI.			
VISIT TO CBI COURTS AT ROUSE AVENUE COURT COMPLEX, NEW DELHI AT 10.30 A.M (To observe and understand the live proceedings of the court and to know the inner working of the Court Administration)			
S. NO	Name of the Judicial Officer	ROOM NO.	Name of the attached DANICS Probationers
1	Sh. Arun Bhardwaj, Ld. Spl. Judge (PC Act)(CBI)(Coal Block Cases)-01	610	Ms. Jagtap Kalyani Rajendra
2	Sh. Sanjeev Aggarwal Ld. Spl. Judge (PC Act)(CBI)-10	510	Ms. Aarti Agarwal
3	Ms. Kaveri Baweja, Ld. Spl. Judge (PC Act)(CBI)-09	512	Ms. Janhavi Balasaheb Shekhar
Lunch at 01.30 p.m to 02.00 p.m to be arranged by the Care Taker, RACC, New Delhi			